

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UNSTARRED QUESTION NO. 719
ANSWERED ON – 13.12.2022

GST Collection

719 Shri Sushil Kumar Gupta:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that collections from Goods and Services Tax (GST) have made new records; and
- (b) if so, whether Government has any plan to reduce GST to give immediate relief to the common man?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): Highest monthly GST collection of Rs. 1.67 lakh crore was reported in the month of April, 2022.

(b): As per Article 279 of the Constitution, GST Council shall make recommendations to the Union and the States on the taxes, cesses and surcharges levied by the Union, the States and the local bodies which may be subsumed in the Goods and Services Tax, or that may be subject to, or exempted from the Goods and Services Tax. GST rates are determined on the basis of recommendation of the GST Council.
